

Madhya Pradesh Panchayat Raj Avam Gram Swaraj (Sanshodhan) Adhiniyam, 2011

20 of 2011

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A Bill further to amend the Madhya Pradesh Panchayat Raj Avam Gram Swaraj Adhiniyam, 1993. Be it enacted by the Madhya Pradesh Legislature in the Sixty-second year of the Republic of India as follows :-

1. Short Title :-

This Act may be called the Madhya Pradesh Panchayat Raj Avam Gram Swaraj (Sanshodhan) Adhiniyam, 2011.

2. Substitution Of Section 129 :-

For Section 129 of the Madhya Pradesh Panchayat Raj Avam Gram Swaraj Adhiniyam, 1993 (No. 1 of 1994), the following Section shall be substituted, namely :-

"129. "Audit of Panchayats.--

(1) The accounts of the Panchayats shall be audited by the Director, Local Fund Audit and the Comptroller and Auditor General of India shall give technical guidelines and supervision over the audit of Panchayats.

(2) The annual audit report of Director, Local Fund Audit on Panchayats along with the annual technical inspection report of the Comptroller and Auditor General of India shall be submitted to the Governor, who shall cause the said reports to be laid on the table of the Legislative assembly.".